Annexure 7

Name of Corporate Debtor: Riverbank Developers Private Limited | Date of Commencement of CIRP: 3 April 2024 | (Version 8: Pursuant to claims received and updated as on 15 April 2025)

List of Operational Creditors (Government Dues)

Sl No.	Details of the claimant		Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Office Of The Assistant Commissioner Of CGST & CX, Mahestala Division	Central	28-May-24	8,63,94,187	8,63,94,187	Statutory Dues	-	-	No		-	-	-	-	
2	Commissioner Of Commercial Taxes,West Bengal	State	22-Apr-24	2,36,09,429	2,36,09,429	Statutory Dues	-	-	No		-	-	-	-	
3	Employees' State Insurance Corporation Ministry Of Labour & Employment	State	29-Apr-24	9,55,676	29,052	Statutory Dues	-	-	No		-	-	9,26,624	-	
4	Employees' Provident Fund Organisation, Statutory Body Under Ministry Of Labour And Employment , An Act 19 Of 1952, Employees Provident Fund & Miscellaneous Provisions Act 1952	Central	28-Jun-24	21,03,228	13,41,379	Statutory Dues	-	-	No		-	-	7,61,849	-	
5	Office of the DCIT,TDS, Circle-3(1), Kolkata	Central	23-Jan-25	13,88,890	13,88,890.00	Statutory Dues	-	-	No		-	-	-	-	
	Total			11,44,51,410	11,27,62,937						-		16,88,473	-	